

Institution, Disposal, Pendency and Case Clearance Rate in the District Courts of Odisha from 01.01.2022 to 31.12.2022															
Months	Opening Balance			Institution			Disposal			Pendency			Case Clearance Rate of disposal w.r.t. institution		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
January	362945	1426732	1789677	6715	33916	40631	3350	15241	18591 *	366267	1444762	1811029	49.89	44.94	45.76
February	366267	1444762	1811029	5793	28246	34039	2898	12490	15388 *	369162	1460518	1829680	50.03	44.22	45.21
March	369162	1460518	1829680	7178	31865	39043	9985	23274	33259	366355	1469109	1835464	139.11	73.04	85.19
April	366355	1469109	1835464	7609	28816	36425	7352	18858	26210	366612	1479067	1845679	96.62	65.44	71.96
May	366612	1479067	1845679	8243	38178	46421	9503	29406	38909	365352	1487839	1853191	115.29	77.02	83.82
June	365352	1487839	1853191	5705	33356	39061	3944	19411	23355	367113	1501784	1868897	69.13	58.19	59.79
July	367113	1501784	1868897	8633	37438	46071 #	8658	23253	31911	366918	1515935	1882853	100.29	62.11	69.26
August	366918	1515935	1882853	7740	52884	60624 #	11911	95588	107499**	362747	1473231	1835978	153.89	180.75	177.32
September	362747	1473231	1835978	8003	39083	47086	9764	26780	36544	360986	1485534	1846520	122.00	68.52	77.61
October	360986	1485534	1846520	5620	33268	38888	6665	18447	25112 ***	359941	1500355	1860296	118.59	55.45	64.58
November	359941	1500355	1860296	7186	64929	72115 ^	11092	79863	90955 ^	356023	1485192	1841215	154.36	123.00	126.12
December	356023	1485192	1841215	7598	44946	52544	8650	59009	67659 ^^	354971	1471129	1826100	113.85	131.29	128.77
Total				86,023	4,66,925	5,52,948	93,772	4,21,620	5,15,392						

Institution of Criminal cases increased due to filing of 90,393 nos. of cases under M.V.Act as a result of automatic challan based on CCTV image capture.

*** Disposal in the months of January & February decreased due to cease work.**

**** Disposal in the month of August increased due to Lok Adalat held on 13.08.2022 .**

***** Disposal in the month of October decreased due to Less no. of working days owing to Durga Puja Holidays.**

Institution of cases increased due to filing of more cases than the previous month in different judgeships.

^ Increase in institution which also corresponds to increase in disposals in this month due to transfer of cases from courts having original jurisdiction to the 25 newly functional cognizance taking courts.

^^ Disposal in the month of December increased due to withdrawal of Forest and Excise cases.

Total average working days in District courts for the month of December, 2022 is 21.10 days.

One working day consists of 6 working hours.

Average loss of working days in 2022 (till 31st December) is 47.90 days due to cease work.

Average working strength of judicial officers against average sanctioned strength of 982 in 2022 (till 31st December) is 774.

So, cumulative loss of judicial hours of all Courts (till 31st December) is $6 \times 47.90 \times 774 = 2,22,447.6$ hours .

SUBORDINATE COURT PENDENCY from 01.01.2022 to 31.12.2022

Name of the Judgeship	Opening balance as on 01.01.2022			Institution from 01.01.2022 to 31.12.2022			Disposed of from 01.01.2022 to 31.12.2022			Pending cases as on 31.12.2022		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Angul	9631	76642	86273	2493	22705	25198	2685	17928	20613	9439	81419	90858
Balasure	38882	89526	128408	10279	14873	25152	9537	18947	28484	39454	85418	124872
Bargarh	6287	44088	50375	1552	8815	10367	1621	7060	8681	6218	45843	52061
Bhadrak	30523	64279	94802	4402	13248	17650	5125	10355	15480	29757	66527	96284
Bolangir	6840	39830	46670	1811	16255	18066	1900	14018	15918	6751	42067	48818
Boudh	1164	12713	13877	472	6172	6644	453	2965	3418	1183	15920	17103
Cuttack	40576	130984	171560	9755	54345	64100	10118	26625	36743	40213	158704	198917
Deogarh	855	14080	14935	413	4294	4707	425	3819	4244	843	14555	15398
Dhenkanal	9309	34814	44123	2274	10098	12372	2765	9850	12615	8818	35062	43880
Gajapati	584	10597	11181	392	4952	5344	395	6668	7063	581	8881	9462
Ganjam	14079	72798	86877	6286	41744	48030	8560	40717	49277	11805	73825	85630
Jagatsinghpur	12453	32591	45044	3294	8834	12128	4430	8195	12625	11317	33230	44547
Jajpur	23039	60623	83662	3991	11926	15917	3756	6282	10038	23274	66267	89541
Jharsuguda	4184	35838	40022	1228	19876	21104	1736	18588	20324	3676	37126	40802
Kalahandi	4452	40235	44687	1752	11183	12935	2132	11245	13377	4072	40173	44245
Kendrapara	19025	38667	57692	2903	8288	11191	3352	4735	8087	18576	42220	60796
Keonjhar	8700	42289	50989	2502	23551	26053	1908	21284	23192	9294	44556	53850
Khurda	54594	136528	191122	9818	46101	55919	8590	40800	49390	55810	141600	197410
Koraput	3899	35437	39336	990	9430	10420	1155	10826	11981	3734	34041	37775
Malkangiri	376	10677	11053	292	7126	7418	246	7852	8098	422	9951	10373
Mayurbhanj	13062	56130	69192	3330	15113	18443	3902	15959	19861	12490	55284	67774
Nabarangpur	1172	28030	29202	387	3914	4301	469	7097	7566	1090	24847	25937
Nayagarh	4922	28147	33069	1795	6897	8692	2023	10359	12382	4694	24685	29379
Nuapada	2791	15976	18767	803	5174	5977	832	4224	5056	2762	16926	19688
Phulbani	949	16898	17847	411	7456	7867	444	8969	9413	916	15385	16301
Puri	25269	61605	86874	4279	14451	18730	5439	13904	19343	24109	62152	86261
Raygada	1793	17907	19700	747	5336	6083	802	4231	5033	1738	19012	20750
Sambalpur	8437	74943	83380	1890	17534	19424	3094	20496	23590	7233	71981	79214
Sonepur	3422	19058	22480	664	8296	8960	1063	5169	6232	3023	22185	25208
Sundargarh	11676	84802	96478	4818	38938	43756	4815	42453	47268	11679	81287	92966
TOTAL	362945	1426732	1789677	86023	466925	552948	93772	421620	515392	354971	1471129	1826100

N. B.

1. The Closing Balance of Bhadrak Judgeship decreases by 688 cases due to Physical Verification. (Civil - 43 cases , Criminal -645 cases) in the month of January, 2022 .
2. The Closing Balance of Family Court, Balasure decreases by 204 cases due to Physical Verification. (Civil - 170 cases , Criminal - 34 cases) in the month of July, 2022 .
3. The Closing Balance of Family Court, Khurda decreases by 241 cases due to Physical Verification. (Civil - 12 cases , Criminal - 229 cases) in the month of November, 2022 .

Total discrepancy: Pendency of Civil cases decreased by 225 cases and Pendency of Criminal cases decreased by 908 cases .